RAHEJA DEVELOPERS LIMITED (Shilas Low Rise Project)														
DATE OF ORDER: 20.03.2026														
DELAY POSSESSION COMPENSATION CALCULATED TILL : 31.08.2025(As per NCLAT Order dated 25.08.2025)														
CLASS OF CREDITORS - HOME BUYERS (Eligible for Their Home plus admitted Delay Possession Charges as Per Hon'ble NCLAT order)														
S.No.	**Name of creditor**	**Details of Claims**		**Details of Claim admitted**						**Amount of Contingent Claim**	**Amount of any mutual dues, that may be set-off**	**Amount of claim not admitted**	**Amount of Claims Under verification**	**Remarks,**
		Date of reciept	**Amount Claimed**	**Amount of claim admitted (DPC Amount)**	**Nature of Claim**	**Amount covered by security interest**	**Amount covered by guarantee**	**Whether related party?**	**% of voting share in Class of Creditors**					
	A Malathi	27-11-2024	₹ 1,35,13,593.50	₹ 1,10,46,330.00	Unsecured Financial Creditor	NO	NA	NO	7.77	NA	NA	₹ 24,67,263.50		Partial Payment refunded by the Management Before
	Pinkey Gandhi	02-12-2024	₹ 46,53,062.00	₹ 46,73,409.00	Unsecured Financial Creditor	NO	NA	NO	3.29	NA	NA	-₹ 20,347.00		Partial Payment refunded by the Management Before
	Avtar singh & Pushpinder kaur	03-12-2024	₹ 1,55,39,837.00	₹ 1,37,45,543.00	Unsecured Financial Creditor	NO	NA	NO	9.67	NA	NA	₹ 17,94,294.00		Partial Payment refunded by the Management Before
	Girish Johar & Geeta Johar	03-12-2024	₹ 1,91,81,224.23	₹ 1,65,00,341.00	Unsecured Financial Creditor	NO	NA	NO	11.60	NA	NA	₹ 26,80,883.23		Partial Payment refunded by the Management Before
	Dushyant Bhola	12-02-2024	₹ 1,06,88,234.00	₹ 97,76,163.00	Unsecured Financial Creditor	NO	NA	NO	6.88	NA	NA	₹ 9,12,071.00		Partial Payment refunded by the Management Before
			₹ 6,35,75,950.73	₹ 5,57,41,786.00					39.20%			₹ 78,34,164.73		